GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 242 TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020

DAMAGE TO CROPS

242. SHRI DHARAMBIR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has made any assessment of the damage to cotton and moong crops in Haryana due to insect attacks and heavy rains;
- (b) if so, the details thereof and the remedial measures taken to check such damages;
- (c) if not, the reasons therefor;
- (d) whether the Government has made any plan to provide compensation for the damage to crops due to insect attacks; and
- (e) if so, the time since when the said compensation is being given along with the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): State Government of Haryana has reported that, the Revenue & Disaster Management Department, Haryana has received report of damage of crops due to pest attack, from districts of Hisar, Sirsa and Fatehabad and report of heavy rains/ stagnated water has also been received. The matter for conducting special girdawari is under consideration of the State Government. The yield losses will be assessed through Crop Cutting Experiments and compensation will be given to all insured farmers as per the provisions of the Pradhan Mantri Fasal Bima Yojana.
